## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 391 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

**NAME OF THE COMPANY:** M/s R.K. Swamy Bbdo Pvt. Ltd. Vs. M/s EM3 Agri Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. I. C. Kumar, Advocate for the Petitioner

## ORDER

Mr. I. C. Kumar, Ld. Counsel for the petitioner submits that he has instructions to withdraw the present petition in view of the compromise being effected between the parties.

Dismissed as withdrawn.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

(Sapna Bhatia)